

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
STARRED QUESTION NO. *151
TO BE ANSWERED ON 11TH FEBRUARY, 2021

SCHEME FOR SEAPLANE SERVICE

*151. SHRI CHANDRA PRAKASH JOSHI:
SHRI MANOJ TIWARI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the Government has any scheme to operate seaplane under Sagarmala project;
- (b) if so, the details and the status thereof along with the time frame set and the amount of budgetary allocation made by the Government in this regard;
- (c) the State-wise details of the places across the country including Rajasthan identified in the first phase for operation of seaplane; and
- (d) the details of revenue estimated to be generated under this project?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR PORTS, SHIPPING AND WATERWAYS
(SHRI MANSUKH MANDAVIYA)

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *151 TO BE ANSWERED ON 11TH FEBRUARY, 2021 RAISED BY SHRI CHANDRA PRAKASH JOSHI AND SHRI MANOJ TIWARI REGARDING "SCHEME FOR SEAPLANE SERVICE".

(a) & (b) Sagarmala Development Company Limited (SDCL), a CPSE under MoPSW has invited Expression of Interest (Eoi) for Seaplane service whereby Airline Operators were invited to undertake joint development and operation in India. No separate budget has been provided as of now for this initiative. The objective of the Eoi is to assess the interest of the airline operators for joint development and operation of the seaplane services with SDCL.

(c) & (d) The exact places for seaplane operation as well as estimation of the revenue will depend on techno-commercial viability and interest of airline operators for each location.
